

CENTRAL ELECTRICITY REGULATORY COMMISSION
 4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001
 Ph: 23753942, Fax-23753923

Petition No. 353/GT/2014

Date: 26/08/2016

To

Chief Engineer (Commercial),
 Damodar Valley Corporation
 DVC Towers, VIP Road
 Kolkata - 700054

Sir,

Subject: - **Petition No. 353/GT/2014**- Approval of tariff of Panchet Hydel station for the period from 1.4.2014 to 31.03.2019.

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 5.9.2016:-

1. Additional information/clarification on the following additional capitalization claimed:

Sl No	Particulars	Regulation Claimed	Add Cap (₹ in lakh)	Query
2014-15				
1	220 V Battery bank with charger for Unit 2	14 (3)(vii)	18.00	1) Technical proof/Documentary evidence of condition of battery bank. 2)Whether the battery bank is in operation or not 3)Claimed for which unit
2	Governor Air compressor for Unit 2	14 (3)(vii)	55.00	Technical proof/Documentary evidence supporting the same
3	11 kV synchronizing breaker for Unit 2	14 (3)(vii)	10.00	Provide the obsolescence certificate for the same
4	33 kV VCB (2nos)	14 (3)(vii)	15.00	Technical proof/Documentary evidence supporting the same
5	Refurbishment of 40 T Gantry	14 (3)(vii)	25.00	Technical proof/Documentary evidence supporting the same
	Total		123.00	
2015-16				
6	220V Battery bank with charger	14 (3)(vii)	22.00	Claimed for which unit

SI No	Particulars	Regulation Claimed	Add Cap (₹ in lakh)	Query
7	Replacement of actuator panel of Unit-2	14 (3)(vii)	100.00	Provide the obsolescence certificate for the same
8	Generator transformer Unit#2	14 (3)(vii)	600.00	Provide DGA report as mentioned in Petition and obsolescence certificate
9	Replacement of Unit#2 thrust bearing oil cooler	14 (3)(vii)	100.00	Technical proof/Documentary evidence supporting the same
	Total		822.00	
	2016-17			
10	132 kV SF6 CB	14 (3)(vii)	25.00	Provide the obsolescence certificate for the same
11	500 kVA DG set with AMF Panel-1	14 (3)(vii)	30.00	Technical proof/Documentary evidence supporting the same
12	33kV CT (3-core) & PT	14 (3)(vii)	10.00	Provide the obsolescence certificate for the same
	Total		65.00	
	2017-18			
13	Replacement of Unit control system of Unit#2	14 (3)(vii)	150.00	Provide the obsolescence certificate for the same
14	Modernization of Unit#1	14 (3)(vii)	100.00	Technical proof/Documentary evidence supporting the same
	Total		250.00	

In case the above said information is not filed within the specified date, the petition shall be heard and disposed on the basis of the information available on record.

Sd/-
(B. Sreekumar)
Deputy Chief (Legal)